

# HARYANA LEGISLATIVE ASSEMBLY

**August Session 2025** 

Starred Question 26th August, 2025

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**Total Question - 20** 

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# **Details Regarding BPL Cards**

# \*41 Sh. Shishpal Keharwala (Kalanwali):

Will the Minister of State for Food, Civil Supplies & Consumer Affairs be pleased to state:

- a) the number of new BPL cards issued during the period from 01 January, 2024 to 31 July, 2025 in the State and the number of BPL cards discontinued during the said period;
- b) the total number of BPL cards in State on 31 March, 2025 and the number of BPL cards at present; and
- c) the basis on which BPL cards mentioned at 'a' above have been discontinued?

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# Construction of New Hospital Building

# \*42 Sh. Sh. Mukesh Sharma (Gurgaon):

Will the Health Minister be pleased to state: -

a) the present status of the construction of the new building of the Civil Hospital in Gurugram, in front of the old Municipal Corporation Office; and

b) the reasons for the delay in its completion and the names of the officers responsible for such delay?

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# Details of Chakbandi in Village

# \*43 Sh. Manmohan Bhadana (Samalkha):

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether the Government has carried out consolidation of land (Chakbandi) in village Nanheda of Tehsil Bapoli falling under the Samalkha Assembly Constituency; if so, the total area consolidated;
- b) whether any part of this village's land has, for any reason, come under the territory of the neighbouring State of Uttar Pradesh;
- c) the extent of such land that has gone into Uttar Pradesh and whether consolidation has been carried out for that land; if not, the reasons therefor;
- d) whether any compensation or alternate land has been given in lieu of such land; if so, the details thereof; and
- e) if not, the reasons therefor?

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#### To Construct a New Bus Stand

# \*44 Sh. Harinder Singh (Hodal):

Will the Transport Minister be pleased to state: -

- (a) the action taken by the Government to construct a new, state-of-the-art bus stand with modern facilities in place of the existing old bus stand building in Hodal city, as assured by the Transport Minister in the last Session of the House; and
- (b) if so, the details thereof togetherwith the time by which the said project is likely to be completed?

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#### The Ownership Scheme for Registration of Shops

#### \$45 Sh. Devender Chatar Bhuj Attri (Uchana Kalan):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether any action is being taken by the Government under the ownership scheme, for the

registration of shops situated at Lal Chowk in Uchana Assembly Constituency, in the name of their respective shop holders;

- b) if so, the time by which abovesaid registration work is likely to be completed; and
- c) if not, the reasons for delay in the matter?

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### To Provide Compensation to the Farmers

# \*46 Sh. Jassi Petwar (Narnaund):

Will the Revenue & Disaster Management Minister be pleased to state:

- a) whether it is a fact that Paddy, Cotton and Bajra crops have been damaged due to water logging in 20 villages of Narnaund Assembly Constituency during the current rainy season; if so, whether any survey has been conducted by the Government in this regard; and
- b) the time by which compensation for the abovesaid damaged crops is likely to disbursed to the affected farmers?

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### To Set-up a Sub-Station

# \*47 Smt. Savitri Jindal (Hisar):

Will the Energy Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to set-up a sub-station in Sector-33 of Hisar; and
- b) if so, the time by which the abovesaid sub-station is likely to be set-up togetherwith the details thereof?

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# To Upgrade the Schools

#### 448 Mohd. Israil (Hathin):

Will the School Education Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to upgrade any primary, middle or high school in Hathin Block; and
- b) if so, the details thereof?

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# To Solve the Problem of Waterlogging

# \*49 Sh. Rajbir Fartia (Loharu):

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Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that heavy waterlogging occurred in Bawani Khera town every year even after light to moderate rainfall, resulting in water entering shops, houses, and streets, disrupting commercial activities and causing repeated damage to property; and
- b) whether there is any proposal under consideration of the Government to formulate any permanent solution to solve the abovesaid problem; if so, the details thereof?

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# To Complete the Construction Work of Road

### Sh. Ram Kumar Gautam (Safidon):

Will the Public Works (B&R) Minister be pleased to state the time by which the construction work of the road from Jind to Panipat is likely to be started and completed?

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## The Details of Medical Equipment and Facilities in Medical Institutions

### 51 Ch. Mamman Khan (Ferozepur Jhirka):

Will the Health Minister be pleased to state: -

- a) the number and location of PHCs, CHCs, Health Sub-centres and other health Institutions functioning in District Nuh togetherwith the number of these which are operating in their own buildings .
- b) the institution-wise number of sanctioned posts of doctors and other staff in the above mentioned health institutions togetherwith the number of posts lying vacant;
- c) the institution-wise details of medical equipment and facilities lacking/falling short in these health institutions;
- d) the details of doctors who have been posted at the same location in these health institutions for the past 10 years or more; and
- e) whether it is a fact that anti-venom or other medicines for the treatment of snake bites are not available at Mandikhera Hospital and other health institutions in District Nuh; if so, the reasons thereof

togetherwith the time by which these essential medicines are likely to be made available in the health institutions of District Nuh?

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# **Shortage of Sanitation Workers**

# Sh. Satish Kumar Phagna (Faridabad NIT):

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Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that there are approximately 450 sanitation workers presently working in the Faridabad NIT Assembly Constituency while the requirement is approximately 1300 sanitation workers;
- b) whether it is also a fact that due to the shortage of sanitation workers, the entire sanitation system has been deteriorated; and
- c) if so, the time by which the shortage of sanitation workers is likely to be met-out to improve the sanitation services?

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# To Upgrade Rewari as Municipal Corporation

# \*53 Sh. Laxman Singh Yadav (Rewari):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to upgrade the Municipal Council, Rewari as Municipal Corporation; and
- b) if so, the action being taken by the Government in this regard?

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#### **Detail of Plantation on Green Belt**

#### \*54 Sh. Ram Kumar Kashyap (Indri):

Will the Environment, Forests & Wildlife Minister be pleased to state:

- a) the total area of green belt land on both sides of roads in the State on which plants/saplings have been planted during the last 5 years;
- b) the number of plants/saplings planted on the abovesaid green belt land during the last 5 years togetherwith the number of plants/saplings that are presently alive/surviving; and

c) the area of land that is actually available as green belt in State at present?

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# To Make Arrangements for Treating Water for Irrigation Purposes

# \*55 Sh. Randhir Panihar (Nalwa):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) the quantity of water discharged from Hisar Water Treatment Plant, Satrod, Rishi Nagar, Gangwa and other STPs in the city;
- b) whether there is any proposal under consideration of the Government to make comprehensive arrangements for treating this water and making it available to nearby farmers for irrigation purposes;
- c) if so, the time by which work on this project is likely to be started; and
- d) the time by which the Department plans to complete the remodelling work of the khals falling under Nalwa and Adampur blocks which are due for remodelling?

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#### Construction of Check Dams in Kalesar

# \*56 Chaudhary Akram Khan (Jagadhari):

Will the Environment, Forests and Wildlife Minister be pleased to state the number of check dams under consideration of the Government, which are to be constructed in Kalesar Forest Range of District Yamunanagar togetherwith the details thereof?

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#### To Start Construction Work of Minors

# \*57 Sh. Gokul Setia (Sirsa):

Will the Irrigation & Water Resources Minister be pleased to state:

- a) whether it is a fact that the construction of Dhingtania and Bhamboor Minors in Sirsa (which were announced in 2018) has not been started till the year 2025; and
- b) if so, the steps taken or likely to be taken by the Government to remove the obstacles in this regard together with details thereof?

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#### **Present Status of Sanction of Colonies**

### \*58 Sh. Yoginder Singh Rana (Assandh):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that the files related to the regularization of about 10 colonies falling under the Assandh Municipality Area have been sent to the Director, Town and Country Planning Department, Panchkula for consideration; and
- b) if so, the present status of the regularization of these colonies togetherwith the time by which abovesaid colonies are likely to be regularized?

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# To Open B.P.Ed. College or Government Girls College

# Sh. Raghubir Tewatia (Prithla):

Will the Higher Education Minister be pleased to state: -

- a) whether it is fact that the DIET college already been constructed in village Janauli of Prithla Assembly Constituency in not functional at present; and
- b) whether there is any proposal under consideration of the Government to open B.P.Ed. college or Government Girls College in the abovesaid building; if so, the details thereof?

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#### **Details of Loan Taken by Government**

# \*60 Sh. Arjun Chautala (Rania):

Will the Chief Minister be pleased to state the extent of loan taken by the Government from the financial year 2014-15 to July, 2025 togetherwith the extent of outstanding loan till date alongwith the details thereof?

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